

CENTURY JOINT DEVELOPMENTS PRIVATE LIMITED				
Regd Office: No. 10/1 Ground Floor, Lakshminarayana Complex, Palace Road, Bangalore - 560052, CIN: U70200KA2010PTC052710				
+91 80-40453453, +91 80-40453409, Email: cjd@centuryrealestate.in				
Unaudited Financial Results for the quarter ended June 30, 2025				
(Regulation 52(8), read with regulation 52(4) of the Listing Regulations)				
Sl. No.	Particulars	Quarter Ended	In Rs. Lacs	Year Ended
		30-Jun-25	30-Jun-24	31-Mar-25
1.	Total Income from Operations	261.75	284.22	5,609.44
2.	Net Profit/ (Loss) before Tax, Exceptional and/or Extraordinary items	113.19	(5,850.82)	3,290.49
3.	Net Profit/ (Loss) before tax (after Exceptional and/or Extraordinary items)	113.19	(5,850.82)	3,290.49
4.	Net Profit/ (Loss) after tax Exceptional and/or Extraordinary items	113.19	(5,850.82)	3,290.49
5.	Total Comprehensive Income [Comprising Profit/(Loss) for the period]	113.19	(5,850.82)	3,290.49
6.	Paid up Equity Share Capital	2,481.06	2,481.06	2,481.06
7.	Reserves	(76,420.00)	(85,674.50)	(76,533.19)
8.	Net worth	(77,539.83)	(86,794.32)	(77,653.02)
9.	Paid up Debt Capital/ Outstanding Debt	1,90,000.00	1,04,654.24	1,90,000.00
10.	Debt Equity Ratio	(4.12)	(1.56)	(4.12)
11.	Earnings Per Share - Basic & Diluted	0.46	(23.58)	13.26
12.	Debt Service Coverage Ratio	0.02	0.01	0.04
13.	Interest Service Coverage Ratio	1.07	0.11	1.85

Notes:

- The above unaudited financial results have been approved by the Board of Directors at their meeting on August 14, 2025.
- The above is an extract of the detailed quarterly financial results filed with the Stock Exchange(s) under regulation 52 of the SEBI (LODR) Regulations, 2015. The full format of the unaudited quarterly financial results is available on the website of the Stock Exchange (BSE Ltd: www.bseindia.com) and the Company's website.
- For the other line items referred in regulation 52(4) of the Listing Regulations, pertinent disclosures have been made to the Stock Exchange (BSE Ltd: www.bseindia.com) and can be accessed on Company's website.

Place: Bangalore
Date: 19.08.2025

for Century Joint Developments Pvt Ltd
Sd/-
Director

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India.
(Voluntary Liquidation Process) Regulations, 2017)
FOR THE ATTENTION OF THE STAKEHOLDERS OF
PRANA SHERLOCKS ENTERTAINMENT PRIVATE LIMITED

1	NAME OF CORPORATE PERSON	Prana Sherlocks Entertainment Private Limited
2	DATE OF INCORPORATION OF CORPORATE PERSON	9th August, 2017
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	Registrar of Companies - Bangalore
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U55209KA2017PTC105448
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Registered Office Address: # 13/2, 1st Floor, Padmalaya, Budha Vihar Road, Frazer Town, Bangalore, Karnataka, India, 560005
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	18th August, 2025
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Ravi Sankar Devarakonda IBBI/IPA-001/IP-P00095/2017-18/10195 Address: No 41/1, 2nd Floor, 11th Cross, 8th Main, Jayanagar 2nd Block, Bangalore - 560011. Mobile No: 98441 02554 / 93419 79634 Email id: ravicacs@gmail.com
8	LAST DATE FOR SUBMISSION OF CLAIMS	17th September, 2025 (30 days from the liquidation commencement date)

Notice is hereby given that the Prana Sherlocks Entertainment Private Limited has commenced voluntary liquidation on 18th August, 2025.

The stakeholders of Prana Sherlocks Entertainment Private Limited are hereby called upon to submit a proof of their claims, on or before 17th September, 2025 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-
Ravi Sankar Devarakonda
Liquidator of Prana Sherlocks Entertainment Private Limited
IP Registration No. IBBI/IPA-001/IP-P00095/2017-18/10195
AFA Valid upto 31st December, 2025

Date: 20th August, 2025
Place: Bangalore

ICICI Home Finance Registered Office: ICICI Bank Mumbai - 400051.
Corporate Office: ICICI HFC Tower, Andheri Kurla Road, J.B. Nagar, Mumbai - 400051.
Branch Office: 1st floor, No.165 & 166, Marjunatha Chambers, Shankar Nagar, Bangalore - 560002.

Whereas
The undersigned being the Authorized Officer of ICICI Home Finance, Reconstruction of Financial Assets and Enforcement of Security Interest (SARFAESI) Act, 2002 in the following loan accounts with our Branch with a right to sell the same on "AS IS WHERE IS BASIS AND AS IS WHAT IS BASIS" for realization of Bank's dues. The sale will be done by the undersigned through e-auction platform provided at the website: <https://www.bankauctions.com>

The above-mentioned borrowers(s)/ guarantors(s) are hereby given mortgaged properties will be sold on the expiry of 30 days from the provisions under the Rules 8 and 9 of Security Interest (Enforcement) Act, 2002.

Date: 20.08.2025 | Place: BANGALORE

Authorised Officer

SOUTH WESTERN RAILWAY		OPEN TENDERS
The undersigned, on behalf of the President of India, invites E-Tenders for		of 11.0
Sl.No.	Description of work	
1.	Sub Work I: Bengaluru Dharmavaram section: Through Turnout Renewal CMS crossing, PSC sleepers with 60 kg TWS, 60 kg weldable CMS shaped layout (1in12 - 34 numbers and 1in8.5 - 4 numbers) Total 38 numbers. Sub Work II: Bengaluru - Sampige Road section: Through Turnout switch, CMS crossing and PSC sleepers with 60kg TWS and 60kg weldable PSC fan shaped layout - 1in12 - Total 24 numbers. Sub Work III: Bengaluru - Sampige Road section: Shifting of points with increase in length of 250m for Road-1 at Hirehalli Yard	
2.	Bengaluru - Dharmavaram section: Sub Work I: Construction of Gauribidanur (GBD) station, including electrical portion. Sub Work II: Construction of Type - II quarters (4 units) at Sri Satya Sai station, including electrical portion (Composite Tender). Maintenance period is 12 months	
3.	Yesvanthpur section: Provision of stores for Senior Section Engineer/Assistant Divisional Engineer/Yesvanthpur sub-division including Electrical (Composite tender). Maintenance period is 12 months	
4.	Chikkabanavara - Hassan section: Sub Work I: Slope stabilization by netting from km 159/020-420 b/w Shantigram (SIGA) Hassan (HAS) Engineer/PWAY/Channarayapattana sub-division. Sub Work II: Slope stabilization by widening of slope and wire netting approach of Shantigram (SIGA) station. Sub Work III: Slope stabilization 148/450- 800 b/w D-Samudravalli (DSVS) Shantigram (SIGA) Engineer/PWAY/Channarayapattana section. Maintenance period is period whichever is later (Two- packet tender)	
5.	Chikkabanavara - Hassan section: Sub Work I: Slope stabilization by netting from km 145/100-146/300 between D-Samudravalli (DSVS) Shantigram Section Engineer/PWAY/Channarayapattana section. Sub Work II: widening of slopes of cuttings from km 130/800-132/200, 136/200- between Shraavanabelagola (SBGA)-Shantigram (SIGA) stations in PWAY/Channarayapattana section. Maintenance period is 6 months whichever is later	
6.	Divisional Engineer/South/Bengaluru section: Proposed FOB at Sivajinagar Bangalore section. Maintenance period is 12 months.	
7.	Bengaluru - Salem section: Construction of Type - II quarters (5 units) under Assistant Divisional Engineer/Dharmapuri sub- division in (Composite tender). Maintenance period is 12 months	
8.	Bengaluru-Salem section: Supply of drinking water to Railway station, Trackmen rest rooms between Omalur - Lottegollahalli stations for a period of 6 months	
9.	Chikka Banavara Hassan section: Re-profiling and protection of slope 39/100- 41/400. Maintenance period is 6 months or one monsoon period	
10.	Divisional Engineer/South/Bengaluru Sec: Manufacturing, supply and track ballast at PRNT depot (Periya Nagathunnai) (33,000 cum) including the work of Bengaluru-Salem Section : Complete Track Renewal (P) of PSC of 1540 nos/km with 60kg/90 UTS rails and 60kg wider base sleep 22.0 km from km 23/000-45/000 (SL) in Assistant Divisional Engineer/Dharmapuri sub-division	
11.	KSR Bengaluru: Sub Work I: Construction of Transit accommodation (Type - GF+3) at KSR Bengaluru. Sub Work II: KSR Bengaluru: Proposed Railway Hospital at KSR Bengaluru, including electrical portion. Maintenance period is 12 months (Composite Work)	
12.	Sub Work I: KSR Bengaluru (SBC): Improvements to Type - III quarter 189/A-L, 188/A-J, 187/A-D (50 Units) at MG colony/KSR Bengaluru (SBC) Divisional office: Proposed modification of control room room of TPC and EEM/TRD. Maintenance period is 6 months. COMPOSITE	

Last date for Submission of bids : **Upto 15.00 hrs**

For details log on : www.ireps

Senior Director

PUB/390/AAD360/PRB/SWR/2025-26

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DEUTSCHE BANK AG

26- 27, Raheja Towers, M G Road, Bangalore - 560001

PUBLIC NOTICE FOR E-AUCTION FOR SALE OF IMMOVABLE PROPERTY

LAST DATE & TIME OF SUBMISSION OF EMD AND DOCUMENTS 10th September 2025 up to 4:00 pm

Sale of immovable property mortgaged to Bank under Securitization and Reconstruction of Financial assets and Enforcement of Security Interest (SARFAESI) Act, 2002 (No.54 of 2002)Whereas, the Authorized Officer of DEUTSCHE BANK AG had taken possession of the following property/ies pursuant to the notice issued under Sec 13(2) of the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest (SARFAESI) Act, 2002 in the following loan accounts with our Branch with a right to sell the same on "AS IS WHERE IS BASIS AND AS IS WHAT IS BASIS" for realization of Bank's dues. The sale will be done by the undersigned through e-auction platform provided at the website: <https://www.bankauctions.com>

DESCRIPTION OF IMMOVABLE PROPERTY/IES